

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1  
26.03.2019  
O.A./260/656/2015

KELU CHARAN BEHERA  
-V/S-  
DEFENCE

ITEM NO:64

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. A. C. Deo

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one was present on behalf of the applicant on 04.02.2019 and so also today. On 04.02.2019, last opportunity was given to the applicant to pursue this case.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Heard Mr. A. C. Deo, Ld. Counsel for the respondents submitted that the applicant has been provided ACP benefits as per law.</p> <p style="text-align: center;">( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: center;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>